

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 140 of 2020

IN THE MATTER OF:

Sh. Surjeet Singh

...Appellant

Versus

Ms. Usha Rani Jha & Ors.

...Respondents

Present:-

For Appellant: Mr. Abhay Kumar Das, Advocate.

**For Respondent: Mr. Ankur S. Kulkarni, Mr. Nirnimesh Dube and
Mr. Sanwal Tibrewal, Advocates for R-1.
Mr. A.K. Shrivastava and Mr. Akash Sharma, Advocates
for R- 2, 3 & 4.**

**O R D E R
(Virtual Mode)**

11.11.2020 Learned counsel for Respondents may file Reply within two weeks. Rejoinder, if any, may be filed within a week thereafter.

List the Appeal 'For Admission (After Notice)' hearing on **22nd December, 2020.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**